	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	495	7311309006	495	3859166867	91.78		184878188	12775667	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60889690	1	60889690	1.45		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	718181598	2	248181598	5.90	60889690	409110310		Annexure 4
5	Operational creditors (Workmen)	0				0.00				NA
6	Operational creditors (Employees)	22	2335709	22	1935521	0.05		400188		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	456223	2	456223	0.01				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	33	96767323	33	33977899	0.81			62789424	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0				0.00				NA
	Total	555	8189939549	555	4204607798	100.00	60889690	594388686	75565091	